

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2968
ANSWERED ON:14.03.2000
FUNCTIONING OF CAW CELL
ADHIR RANJAN CHOWDHURY;M.V.CHANDRASHEKHARA MURTHY

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether crime against women has been increasing alarmingly day by day;
- (b) if so, the number of cases reported by the crime against women (CAW) cell of the Delhi Police during the last three years, year wise;
- (c) the steps taken by the Government to streamline the functioning of CAW cell in the capital;
- (d) whether most of the victims of eve teasing and molestation in the capital hesitate to report to the CAW cell due to disrepute and police harassment; and
- (e) if so, the facts thereof and the action taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI CH. VIDYASAGAR RAO)

(a)&(b): No, Sir. The number of complaints received by the Crime Against Women Cell during the last three years, year-wise, is as follows:

1997	-	7255
1998	-	7500
1999	-	6732

(c): The steps taken to streamlining the functioning of Crime against Women cell include:-

(i) Eminent social workers, Psychologists, Jurists, Professors and Non-Government Organisations are associated/invited to join the investigation of cases of crime against women and for counselling of victims and affected parties.

(ii) In the staff of crime against Women cells, 90% women police officers with good educational back ground have been posted to instill a sense of security/confidence in the minds of the victims and also for better understanding of the problems faced by the women.

(iii) Gender sensitization courses are being conducted for the staff of crime against women cell.

(iv) Crime against Women Cells have also been set up in every Police District of Delhi as far as possible under supervision of a women police officer of the rank of Inspector/Assistant Commissioner of Police to effectively deal with these complaints at District level.

(v) Regular meetings, seminars etc., are held to improve the working of Crime against Women Cell and to adopt new methods of investigation and counselling in the cases of crime against women.

(d)&(e): The victims of eve-teasing and molestation do hesitate to report such matters because of social stigma and other related factors. However, there is no evidence to believe that such victims are harassed by police.